

16-12-02

Mr. N.K. Joshi, Adv., Brief holder for
Mr. S.D. Purohit, Counsel for the applicant

D.B. Not formed. Put

up for admission on 14-1-03.

J. K. KAUSHIK
Judl. Member

14/01/2003

Mr. N.K. Joshi, Adv. brief holder for
Mr. S.D. Purohit, Counsel for applicant

In view of the order
passed in M.A., the OA
be listed on 30/01/2003 for
admission.

A. P. NAGRATE
Adm. Member

(G. L. GUPTA)
Vice Chairman

Fresh
Index
not
filed
22/1

30-1-03

None is present for the application
even in the second round. Therefore,
the application is dismissed in default.

A. P. NAGRATE
Adm. Member

(G. L. GUPTA)
Vice Chairman

Copy of order dated 30-1-03 send to
Petitioner By Registered Letter
No. 17
dated 11-2-03

Part II and III destroyed
in my presence on 11-1-08
under the supervision of
section officer () as per
order dated 31-1-08

Section officer (Records)